

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH, LUCKNOW**

**CCP No. 332/00020/2017
In Original Application No. 267/2016**

This, the 08th day of April, 2019

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Devta Prasad, aged about 25 years, son of Late Ram Balak, resident of-Sahipur, Post Office-Satanpurwa, Tehsil- Tilo, District-Raebareli (Amethi): late his father employed as C.P.-Peon in Sub-Post Office- Branch-Ahorba Bhawani, District- Raebareli (Amethi).

..Applicant

By Advocate : None.

Vs.

1. Sri S.K. Roy, Chief Post Master General-Indian Post Department, Circle Office, Lucknow.
2. Sri Paras Nath Yadav, (P.N. Yadav), Post Superintendent Divisional Office, Raebareli.
3. Parkeshwar Shukla, Daak Inspector (North Mahrajganj), District-Raebareli.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

An order was passed by this Tribunal on 22.04.2016 directing the respondents to consider and decide the applicant's representation for grant of compassionate appointment dated 04.09.2015 and reminder dated 02.03.2016 and OA was disposed of.

2. In pursuance of the order of this Tribunal, the respondents have passed an order dated 09.05.2016 rejecting the claim of the applicant.
3. Accordingly, we feel that order of this Tribunal has been fully complied with. Accordingly, CCP is dismissed. Notices stand discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**